

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

15.03.2021

O.A./350/848/2018
M.A./350/509/2019
(HEDC)

(101BC)

ITEM NO:19

GOUTAM DE & OTHERS
-V/S-
S E RAILWAY

Mr. S. Singh

FOR RESPONDENTS(S) Adv : Mr. A. Mitra



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>MA. 509/2019 filed by the applicant for necessary amendment of the OA is allowed. Let necessary correction be carried out in the OA.</p> <p>Respondents may file their supplementary affidavit on the amendment OA by 4 weeks.</p> <p>Rejoinder, if any, be filed within 2 weeks thereafter.</p> <p>List on 15.06.2021 at 1:45 p.m.</p> <p>Interim order, if any, to continue till the next date of listing.</p> <p>u</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p>